

ITEM NO.7, 7.1 Court No. 1 SECTION XI
(BY VIRTUAL HEARING)

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) Nos). 5025-5026/2020

(Arising out of impugned final judgment and order dated 26-11-2019 in SA No. 428/2019 and SA No. 432/2019 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

PANKAJ AGARWAL

Petitioner(s)

VERSUS

DR. BHARTENDU AGARWAL & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.34152/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.34151/2020-EXEMPTION FROM FILING O.T.)

WITH

Diary No(s). 13536/2020 (XI)

(FOR ADMISSION and I.R. and IA No.58921/2020-CONDONATION OF DELAY IN FILING and IA No.58926/2020-EXEMPTION FROM FILING O.T. and IA No.58925/2020-PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS and IA No.58929/2020-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 14-07-2020 These petitions were called on
for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s)

Mr. Mukul Rohatgi, Senior Advocate;
Mr. Saurabh Kirpal, Adv.
Mr. Parthiv K. Goswami, Adv.
Ms. Diksha Rai, AOR;
Mr. Amit Jaiswal, Adv.
Ms. Devanshi Singh, Adv.
Ms. Palak Mahajan, Adv.
Mr. Ishan Bisht, Adv.
Ms. Ragini Pandey, Adv.

Mr. Harish N. Salve, Sr. Adv.
Mr. Saurabh Kirpal, Adv.
Mr. Parthiv K. Goswami, Adv.
Ms. Diksha Rai, AOR;
Mr. Amit Jaiswal, Advocate;

Ms. Devanshi Singh, Advocate;vii.
Ms. Palak Mahajan, Advocate;
Mr. Ishan Bisht, Advocate;
Ms. Ragini Pandey, Advocate

For Respondent(s) Mr.Sandeep Dixit, Sr.Adv.
Mr. Purshotam Sharma Tripathi, Adv.
Mr. Pankaj Kumar Singh,Adv.
Mr. Satpal Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Tag with SLP© Nos. 29281-29282/2019.

[CHARANJEET KAUR]
ASSTT.REGISTRAR-CUM-PS

[INDU KUMARI POKHRIYAL]
ASSTT. REGISTRAR